MINISTER THE OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) Government's attention has been drawn by the Kudal Commission of Inquiry to the publications by some voluntary organisations of maps of certain areas of Kerala and Orissa which come under the 'restricted' category under the Map Restriction Policy.

(b) No, Sir.

(c) The names of the organisations and their office bearers are as under :---

i) Association of Voluntary Agencies for Rural Development (AVARD)

President : Shri K. S. Radhakrishna. Vice President : Shri A. C. Sen. and Gen. Secy.

Treasurer : Shri Gopi Krishna.

- ti) Nehru Seva Sangh, Banpur Principal : Shri Harihar Ram Secretary.
 - iii) Mitraniketan : Shri K. Vishwanathan Director.

Publication of MAP Restricted Area in Sunderban Delta

4174. SHRI P. NAMGYAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that map of restricted area in Sundarban Delta has been published without permission of the Ministry of Defence; and

(b) if so, by whom ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) and (b) Government's attention has been drawn to a map of an area in the Sunderban delta, published by M/s Coromandal Fertilisers Ltd., which comes under the 'restricted' eategory under the Map Restriction Policy.

There is no record to indicate that permission of the Ministry of Defence was obtained for its publication.

Extension of Article 19 of the Constitution to Companies

4176. SHRI KAMLA PRASAD SINGH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Law Commission Report on Freedom of Speech and Expression under Article 19 of the Constitution has been under the consideration of Government; and

(b) if so, the action taken by Government on the recommendations contained therein ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHR1 H. R. BHARADWAJ) : (a) and (b) The Law Commission submitted to the Government its 101st Report on "Freedom of speech and expression under Article 19 of the Constitution ; recommendation to extend it to Indian corporations" on 28th May, Copies of the Report have been sent 1984. to the Department of Company Affairs and the Ministry of Information and Broadcasting which are administratively concerned with the subject, for their consideration. No decision has been taken by the Government on the recommendations contained in the Report.

Petro-Chemical Complex at Haldia

4177. SHRI SATYAGOPAL MISRA: Will the Minister of PETROLEUM be pleased to state :

(a) whether his Ministry have received any proposal to issue any industrial licence to set up a petro-chemical complex at Haldia, West Bengal;

(b) If so, the details thereof; and

(c) when the necessary industrial licence is likely to be issued.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c) A Letter of Intent has already been issued to the West Bengal Industrial Development Corporation Limited for the setting up of a Petro-chemical Complex at Haldia. The stage for issue of the Industrial licence has not yet been reached.